

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

31. IA 524/2023 In C.P.(IB)/2(MB)2018

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2023**

NAME OF THE PARTIES: - Vil Vendors Association

V/s

Videocon Industries Limited
IN THE MATTER OF
State Bank of India

V/s

Videocon Industries Ltd.

APPEARANCES: -

FOR THE APPLICANT : Adv Aniruth Purusothaman

FOR THE RESPONDENT : Adv. Mr. Bishwajit Dubey (R-3)

**Section: Application under any other provisions IBC, Sec 47 (1),
Sec. 45 (1), Sec 43(1) r/w Sec 44 (1), Rule 11 of NCLT, 2016 U/s 7
of (IBC)**

ORDER

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be taken up. List the matter on **21.04.2023** for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

Jagdish